

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA -286 of 2010 in
D.F.R. No. 817 of 2009**

Dated : 4th August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

U.P. Power Corporation Limited **.... Appellant (s)**
Versus
Jagannath Steel Pvt. Ltd. & Anr. **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Pradeep Misra & Mr. Daleep Dhayani
Counsel for the Respondent (s) : Mr. Ravindra K. Singh for Mr. Vishal Dixit for R.1

ORDER

Mr. Pradeep Misra, the learned counsel appearing for the Appellant submits that the Written Submissions are being filed today in the Registry.

The learned counsel appearing for Respondent No.1 seeks some more time to file the reply Written Submissions.

Post the matter on **10.08.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply Written Submissions on or before 09.08.2011 after serving copy on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS